

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Petition No.287/MP/2018-

Dated 9.3.2021

NOTICE

NOTICE UNDER CLAUSE (vi) OF REGULATION 16 OF THE CENTRAL ELECTRICITY REGULATORY COMMISSION (POWER MARKET) REGULATIONS, 2010 (the PMR) - EXTENSION OF TIMELINE.

Notice was given in pursuance to clause (vi) of Regulation 16 of PMR on 14.2.2021 inviting the suggestions or objections, if any, to the proposal to grant registration to set-up and operate a Power Exchange to Pranurja Solutions Limited to be received by the undersigned latest by 26.2.2021.

2. At the request of stakeholders, the last date for receipt of suggestions or objections, if any, to the aforesaid proposal is extended up to 15.3.2021.


(Sanoj Kumar Jha)
Secretary